

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2016

Dated : 31st July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Changodar Chamber of Commerce & Industries Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr Janmali Manikala
Mr. Ameya Vikram Mishra

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Poorva Saigal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on
03.10.2019.

**(S.D. Dubey)
Technical Member**
ts/mkj

**(Justice Manjula Chellur)
Chairperson**